

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. †\*227**

**TO BE ANSWERED ON THE 01<sup>ST</sup> AUGUST, 2017 / SHRAVANA 10, 1939 (SAKA)**

**VACANT POSTS OF IPS OFFICERS**

**†\*227. SHRI KIRTI AZAD:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of sanctioned posts of the Indian Police Service (IPS) officers in the country;**
- (b) the basis of fixing the number of sanctioned posts of IPS;**
- (c) the number of posts of IPS officers filled up along with the number of vacancies at present;**
- (d) the number of sanctioned posts of IPS officers and the number of such posts lying vacant in Bihar at present; and**
- (e) the steps taken by the Government to fill up all the vacant posts of IPS officers in the country including Bihar?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (e): A statement is laid on the table of the House.**

**Statement as referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No. \*227 for answer on 01.08.2017 regarding “ Vacant Posts of IPS Officers”.**

**(a) As on 01/01/2017, the authorised strength of IPS officers in the country is 4843.**

**(b) Fixing the number of sanctioned posts of IPS depends upon functional requirement of a particular cadre. As per rule 4 (2) of IPS Cadre Rules, 1954, the Central Government, ordinarily at the interval of every five years, reviews the strength and composition of each such cadre in consultation with the State Government(s) concerned and revises the authorised strength of the IPS for each Cadre.**

**(c) As on 01.01.2017, 3905 IPS are in position against authorized strength of 4843 IPS officers. There are 938 vacancies in the Indian Police Service as on 01.01.2017.**

**(d) As on 01.01.2017, 189 IPS officers are in position against authorised strength of 231 officers in IPS Cadre of Bihar. As such, there are 42 vacancies.**

**(e) To fill up the vacancies of IPS officers, the batch-size of IPS (direct recruit) has been increased from 88 to 103 from CSE, 2005, to 130 from CSE, 2008 and to 150 from CSE, 2009. Effects are also made to expedite the process of appointments to the Indian Police Service by promotion from State Police Service.**